NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|-----------------------------------|
| COMPANY PETITION/APPLICATION NO. | CA No.171/HDB/2017 |
| NAME OF THE COMPANY | BNB Financial Services Pvt Ltd |
| NAME OF THE PETITIONER(S) | BNB Financial Services Pvt Ltd |
| NAME OF THE RESPONDENT(S) | Registrar of Companies, Hyderabad |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | | Designation | E-mail & Telephone No. | Signature |
|------------------------|------------------|-------------|---|-----------|
| | B. SAROJ | Alvozata | intex @ volalsonsondel.ca 9848197041 | n Saeg |
| | Sunesh Comar Ray | Director | Chrochkraigrediffing | (i), com |

Counsel for Respondent(s):

| Name of | the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---------|----------------|-------------|------------------------|-----------|
| | | | | |
| | | | ax | |
| | | | | |
| | | | | |
| | | | | , u |
| | | | | Α |

Heard Ms. B. Saroj, Learned Counsel and Mr. Suresh Kumar Raj, Director for the Applicant.

Orders reserved.

Member (T)

Member (J)